

1  
ITEM NO.3

COURT NO.4

SECTION XV

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

I.A. No.2 in CIVIL APPEAL NO(s). 1601 OF 2005

EMPLOYERS, MGMT., BHURKUNDA COLLIERY, CCL

Appellant (s)

VERSUS

THEIR WORKMAN, KOYLA MAZDOOR SABHA

Respondent(s)

(for clarification/modification)

Date: 08/01/2007 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ASHOK BHAN

HON'BLE MR. JUSTICE DALVEER BHANDARI

For Appellant(s)

Mr. Ajit Kumar Sinha, Adv.

For Respondent(s)

Mr. S.Kumar, Sr. Adv.

Mr. A.Banerjee, Adv.

Ms. A.Kanungo, Adv. for

Mr. Ratan Kumar Choudhuri, Adv.

UPON hearing counsel the Court made the following

O R D E R

By way of last opportunity, another two weeks are granted to file the rejoinder

affidavit as well as the report. List thereafter.

(Parveen Kr. Chawla)

Court Master

(Kanwal Singh)

Court Master